

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 744 of 2019
IN
APPEAL NO. 263 OF 2019

Dated: 13th August, 2019

In the matter of:

**Haryana Power Purchase Centre
Versus**

Haryana Electricity Regulatory Commission & Anr.

...Appellant(s)

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the
IA for hearing on **03.10.2019**.

COURT MASTER/PS

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